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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/58,59,60/IB/2018
PETITION NUMBER : CP/541/IB/2018
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : MARG LTD & 2 ORS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) R. Tarayavaramban .
V.M. Kaulthik .

Counsel for Applicant



for Ramalingam & Associates .

2) N.P. VIJAY KUMAR
R. PRADEEP
V.J. ARUL RAJ

Counsel for Respondent



Counsel for Respondent



ORDER

Counsels representing both the parties are present. Counsel for the respondent stated that the official talks with the petitioner has not yet been finalised and the same is in progress. He prayed for time to make submissions in relation to the outcome of the talks. Counsel for respondent undertakes to disclose the details of investment in the Karaikal Port Trust and conversion of debt to equity before the next date of hearing. The direction in relation to the status quo issued in the last date of hearing shall continue till further orders. Time is enlarged at request. Put up on 02.08.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc/sr